



①

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/155/2016  
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others  
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt Ltd  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	E. VIDYAVASHTHAKAR R. ASHOK KUMAR	Counsel for 2 <sup>nd</sup> Respondent	
2.	Emthia For K. Gauthan Kumar	Counsel for Petitioner	

**ORDER**

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 09.03.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)